Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Asten Realtors Pvt. Ltd. Date of Commencement of Liquidation: 25-01-2023; List of Stakeholders as on Date: 19-11-2024; Name of IP: Mr. Padmakumar.K.C.; Process Number: 1; Last 5 digitof registration number: 11671

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---|---|---|---|---|---|---|---|---|---|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | 2375831 | | | | | | NA |
| 2 | Liquidation costs incurred till date | | 83076 | | | | | | NA |
| 3 | Secured financial creditors | 1 | 905380911 | 1 | 859238969 | | 46141942 | | Annexure 3 |
| 4 | Unsecured financial creditors | 6 | 1167652106 | 5 | 1143772994 | | 23879112 | | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | 2 | 9933623 | 2 | 9933623 | | | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | | | | | | | | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | | | | | | | | NA |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 0 | 0 | 0 | 0 | 0 | | 0 | |